

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
LOK SABHA
UNSTARRED QUESTION No.3898
ANSWERED ON 11/08/2026

ASSISTANCE TO COASTAL FISHERMEN

3898. SHRI GODAM NAGESH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of total fish production in the country during the last five years, year-wise;
- (b) whether the fish production has increased or decreased as compared to previous years;
- (c) the details of financial assistance and development programmes implemented for the welfare and livelihood of coastal fishermen during the said period;
- (d) whether the Government has undertaken any measures for the development of fishing harbours, fish landing centres and other fisheries infrastructure in coastal areas, if so, the details thereof; and
- (e) the details of funds released and beneficiaries covered under such schemes, State-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b): The annual fish production in the country has registered a steady increase from 147.25 lakh tonnes in 2020–21 to 197.75 lakh tonnes in 2024–25. The year-wise fish production during the period from 2020–21 to 2024–25 is as follows:

Sl No	Year	Fish production (in lakh tonnes)
1	2020-21	147.25
2	2021-22	162.48
3	2022-23	175.45
4	2023-24	183.93
5	2024-25	197.75

(c) to (e): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing the following schemes/ programmes for holistic development of fisheries including welfare of coastal fishermen in the country.

- (i) **Pradhan Mantri Matsya Sampada Yojana (PMMSY):** The Department has been implementing PMMSY from Financial Year 2020-21 with an estimated investment of

Rs.20,750 crore for holistic development of fisheries sector including welfare of fishers and fish farmers in the country.

- (ii) **Fisheries & Aquaculture Infrastructure Development Fund (FIDF):** In order to address the infrastructure requirement for fisheries sector, FIDF was launched in the year 2018-19 with a total funds size of Rs 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories for development of identified fisheries infrastructure facilities. The Department of Fisheries, Government of India provides interest subvention up to 3% per annum for the repayment period of 12 years inclusive of moratorium of 2 years for providing the concessional finance by the Nodal Loaning Entities (NLEs) at the interest rate not lower than 5% per annum.
- (iii) **Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PMMKSSY):** To make the fisheries sector resilient and incentivize adoption of efficiencies in fisheries value chain, the Department of Fisheries, Government of India has been implementing a Central Sector Sub-scheme "Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PMMKSSY)" a sub-scheme under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs. 6000 crore. PMMKSSY aims at formalization of the fisheries sector, incentivizing the aquaculture insurance, fisheries micro and small enterprises value chain efficiency, adoption of safety and quality system for safe fish production etc.
- (iv) **Kisan Credit Card (KCC) facility to fishers and fish farmers:** Additionally, the Government of India with effect from the financial year 2018-19 has extended the Kisan Credit Card (KCC) facility to fishers and fish famers to help them to meet their working capital requirements.

The development of fishing harbours, fish landing centres and fisheries infrastructure facilities is one of the important areas envisaged and are supported under the PMMSY and FIDF. Under the PMMSY, the Department of Fisheries, Government of India during the last five years has approved 28 Fishing Harbour development/ modernization projects, 25 Fish Landing Centre projects, and 23 dredging projects at a total approved cost of Rs.3,741.89 crore. Under FIDF, the Department of Fisheries, Government of India during the last five years has approved another 94 fishing harbours and fish landing centres at a total of cost of Rs.4916.46 crore and its projects cost restricted for interest subvention at Rs.3651.19 crore. The Department of Fisheries, Government of India under PMMSY and FIDF has also approved proposals amounting to Rs 2,797 crore for development of cold chain and marketing facilities in the country including coastal areas. The key activities approved includes; 775 cold storages and ice plants, 28,489 units

of fish transportation facilities such as 13,718 motorcycles with ice boxes, 8,527 bicycles with ice boxes, 4,257 auto rickshaws, 1,577 insulated trucks and 410 refrigerated trucks, 1,394 live fish vending units, 6,018 fish kiosks, 117 retail fish markets, 24 wholesale fish markets in all the States and Union Territories.

The State-wise details of projects approved, funds released and number of beneficiaries under PMMSY during the FY 2020-21 to FY 2025-26 are furnished at **Annexure**.

STATEMENT REFERRED TO IN REPLY TO PART (C) TO (E) OF THE LOK SABHA UNSTARRED QUESTION NO.3898 FOR ANSWER ON 11TH AUGUST, 2026 REGARDING ASSISTANCE TO COASTAL FISHERMEN

STATE-WISE DETAILS OF THE PROJECTS APPROVED, CENTRAL SHARE AND CENTRAL FUNDS RELEASED AND NUMBER OF BENEFICIARIES DURING 2020-21 TO 2025-26 UNDER PRADHAN MANTRI MATSYA SAMPADA YOJANA (PMMSY)

Sl. No.	State/ UT	Rs. In Crore			Number of beneficiaries
		Project Cost	Central Share	Central fund released	
1	Andaman and Nicobar Islands	269.84	245.33	17.09	2025
2	Andhra Pradesh	2,328.89	681.38	444.95	531991
3	Arunachal Pradesh	230.31	159.18	127.09	6848
4	Assam	541.63	298.44	218.51	127019
5	Bihar	579.62	193.12	121.93	85362
6	Chhattisgarh	956.86	321.01	272.37	223578
7	Delhi	5.33	2.86	1.63	45
8	Goa	147.24	72.19	53.05	803
9	Gujarat	910.75	346.74	173.35	40292
10	Haryana	760.87	262.16	162.75	28148
11	Himachal Pradesh	156.03	79.93	78.91	25012
12	Jammu and Kashmir	154.57	81.43	79.61	90446
13	Jharkhand	472.63	166.58	118.50	15944
14	Karnataka	1,053.60	380.32	328.29	152228
15	Kerala	1,329.63	570.49	432.22	1012025
16	Ladakh	33.49	20.10	12.17	864
17	Lakshadweep	62.45	44.22	14.42	4096
18	Madhya Pradesh	910.81	305.51	292.27	138688
19	Maharashtra	1,601.44	593.33	392.11	73733
20	Manipur	201.82	95.84	29.92	9791
21	Meghalaya	132.62	74.26	65.44	8360
22	Mizoram	154.17	85.61	83.52	92879
23	Nagaland	168.33	109.56	89.17	13755
24	Odisha	1,301.19	484.66	361.35	91558
25	Puducherry	351.26	296.44	92.40	164702
26	Punjab	162.23	46.96	29.46	6400
27	Rajasthan	70.38	24.53	8.90	8397
28	Sikkim	83.68	51.70	43.98	2631
29	Tamil Nadu	1,236.21	474.99	223.02	1198127
30	Telangana	353.02	112.69	41.19	435123
31	Dadra Nagar Haveli and Daman & Diu	129.89	127.16	1.79	42
32	Tripura	262.93	150.60	91.45	66147

33	Uttar Pradesh	1,294.32	412.30	336.61	52124
34	Uttarakhand	317.25	170.20	166.68	17339
35	West Bengal	546.38	223.19	87.04	5666
A	Total (CSS)	19,271.67	7765.01	5,093.16	4732188
B	Central Sector Scheme Component of PMMSY	2,312.92	1,929.68	1,112.62	-
A+B	Total(CSS + CS)	21,584.59	9,694.69	6,205.78	4732188
